IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CA(CAA)-115(ND)/2017

IN THE MATTER OF:

M/s. Ultra Tech. Steels (P) Ltd. and M/s. Amrit Plastics Ltd.

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 15.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Dinesh Mohan Singh, Advocate

Mr. Prince Mohan Sinha, Company Secy.

Mr. Rajeev Deora, Advocate

For the Respondents

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<u>ORDER</u>

Learned Counsel for the petitioner is present. Heard the matter at length.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 15.9.2017